### GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

## RAJYA SABHA UNSTARRED QUESTION NO. 2892 TO BE ANSWERED ON 21<sup>st</sup> MARCH,2018

#### ASSESSMENT OF PRODUCTION CAPACITY OF SEZS

#### 2892. SHRIMATI SASIKALA PUSHPA:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether Government has made any assessment regarding the production capacity, employment generation, expansion of economic activity, earning of foreign exchange, etc. of various Special Economic Zones (SEZs) that have been set up in the country;
- (b) if so, the details thereof;
- (c) whether it is also a fact that many developers/promoter of Special Economic Zones (SEZs) are seeking concessions one after another from Government; and
- (d) if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY)

(a) and (b): Sir, as per Section 12(2)(c) of the SEZs Act, 2005 the Development Commissioner of SEZ is required to monitor the performance of SEZ developers and units in a SEZ. Rule 12(6) & 22(3) of the SEZ Rules, 2006 provide that Developer shall submit quarterly and half yearly returns to the Development Commissioner in respect of total area proposed for development, details of import of procurement of goods, details of consumption of goods imported or procured and details of goods held in stock etc. Rule 22(3) of the SEZ Rules provides that the Unit shall submit Annual Performance Report to the Development Commissioner in respect of FOB value of export for the year, details of import of raw material, capital goods and other inputs, outflow of foreign exchange and sales in the Domestic Tariff Area (DTA) etc. The details of export, employment and investment relating to operational SEZs during the last three years are as under:

Year	Export	Employment*	Investment*
	(Rs. Crores)	(in persons)	(Rs. Crores)
2015-2016	4,67,337	15,91,381	3,76,494
2016-2017	5,23,637	17,31,641	4,23,189
2017-2018	2,66,773	18,23,451	4,48,832
(as on 30.09.2017)			

<sup>\*</sup> Calculated on cumulative basis.

(c) and (d): No Sir.

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